

COCODRIVE GOODS CARRYING VEHICLE PACKAGE POLICY - NAVI GENERAL INSURANCE

ADD ON COVERS

POLICY WORDINGS

Definitions:

- I. **We, Us, Our, Ourselves**- means NAVI GENERAL INSURANCE LTD.
- II. **You, Your, Yourself** - means or refers to the person or persons or entity described in the Schedule as the insured.
- III. **Constructive Total Loss** - A vehicle will be a Constructive Total Loss (CTL), where the aggregate cost of retrieval and/or repair of the vehicle subject to terms and conditions of the policy exceeds 75% of the IDV.
- IV. **Injury** - means Accidental physical bodily harm excluding illness or disease solely and directly caused by external, violent, visible and evident means which is verified and certified by a Medical Practitioner.
- V. **Policy Period** - The period stated in the schedule during which the policy is valid and operative.
- VI. **Authorized workshop / Garage /Service Station** - A motor vehicle repair workshop /garage /service station authorized by us.
- VII. **Accident or Accidental** - means a sudden, unforeseen and involuntary event caused by external, visible and violent means.
- VIII. **Purchase Invoice Price** - Purchase Invoice Price shall mean the ex-showroom price of the Insured vehicle at the time of purchase including the value of company fitted accessories and Registration charges.

Loss of Income (UIN : IRDAN155RP0002V01202021/A0022V01202021)

This cover is applicable if it is shown on your schedule.

We will pay the amount as shown in the schedule towards loss of income in case insured vehicle meets with an accident and vehicle is under repair arising out of a covered peril mentioned in section 1 of the policy. We will pay for up to 20 days in case of claims other than total loss including theft and constructive total loss and 30 days in case of total loss including theft and constructive total loss.

Cover will commence after 7 days in case of Two or Three wheeler commercial vehicle and 10 days in case of other classes of commercial vehicles respectively from the date and time insured vehicle reaches garage for repair or the date you intimate the claim to us, whichever is later and shall end on the date repairs have been completed and/or garage intimates You for taking delivery of the vehicle and/or re inspection is done whichever occurs first subject to limits mentioned above.

The maximum daily payable amount is per the following table:

- (i) Three Wheelers including battery operated rickshaw (Goods Carrying) Rs. 1000/-
- (ii) Goods Carrying Vehicles
 - a) Up to 7500 kg - ₹ 1,000/-
 - b) > 7500 kg <= 25000 kg -- ₹ 2500/-

c) > 25000 kg - ₹ 4,000/-

iii) Two wheeler- ₹ 500/-

What is not Covered

We will not pay if

1. Claim under Section 1 is not valid and admissible.

Special Condition:

1. We will pay for only one incident in a policy period.

2. It will be condition precedent to the liability that vehicle must be in commercial use for minimum 30 days prior to the date of accident resulting into claim under this coverage substantiated by valid documentary evidence.

3. This would be a onetime payment at the end of the continuous period of repair for which claim has been made and is admissible under the policy.